

**HIGH COURT OF JHARKHAND, RANCHI**

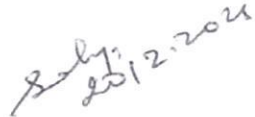
**NOTICE**

Date: 20.12.2025

This is to notify that the Learned Advocates having practice of less than 5 years who are desirous of being empanelled to render legal assistance to the Dedicated Cell of this Hon'ble Court on stipendiary basis i.e. at the rate of Rs. 150.00 (Rupees One Hundred and Fifty only) per file with a ceiling of maximum Rs. 1500.00 (Rupees One Thousand Five Hundred only) per lawyer per day, may submit their applications before the Dedicated Cell of this Hon'ble Court latest by 5:00 pm on 12.01.2026.

**(Application format has been attached herewith).**

By order of the Court

  
(Satya Prakash Sinha)

Registrar General

APPLICATION FOR EMPANELMENT OF LAWYERS FOR RENDERING LEGAL ASSISTANCE TO THE DEDICATED CELL OF THE  
HIGH COURT OF JHARKHAND

To,  
  
The Registrar General,  
High Court of Jharkhand  
Ranchi

I am submitting herewith the following details for consideration of my empanelment in the Dedicated Cell :-

1	Name of the Applicant (in BLOCK Letters)	Please paste self attested photograph		
2	Father's /Husband's Name			
3	Date of Birth			
4	Local address of Correspondence			
	Address of the Office, if any			
5	Mobile no.			
6	Whatsapp no. (if other than above)			
7	Email id			
8	Bar Council Enrolment/Registration no.			
9	Name of Bar with period of practice			
10	Length of practice as on 04.07.2025	Years	Months	Days
11	Details of Area of practice/Nature of cases handled in the High Court/Various Judicial forums			
12	Brief Details of Experience			
13	If currently enrolled in the Panel of any other Govt. Department/PSU/Statutory Body/Autonomous Body etc. , details thereof :-	Name of Department/PSU/ Statutory Body/ Autonomous Body etc.	Period	
			From	To

I hereby declare that the information furnished above is true to the best of my knowledge.

Date:

Place:

Applicant’s signature

List of Documents (self attested) to be enclosed alongwith the application form :

- 1. Copy of Law Degree-
- 2. Copy of Certificate of Bar Registration
- 3. Copy of ID Proof